partly, in public interest, in respect of I essential goods like fertilizers, tyres and tubes, patent or proprietary medicines, j cement, vanaspati, sugar, baby food, milk powder, butter, metal for essential goods, some containers categories of diesel engines etc. Such relaxations were also permitted in respect of supplies of all I kinds of excisable goods required for Defence purposes or for further production in other factories and in cases where ' representations were made on grounds like ; curtailment or stoppage of production, lack of storage space, etc.

(c) Government has not received any information or complaints regarding hoarding of goods by the trading community : consequent on grant of these relaxations.

Proposal to link prices of raw materials and finished goods

922. SHRI DEORAO PATIL: Will the Minister of COMMERCE be pleased to state:

(a) whether Government are preparing an index of prices of raw materials and prices of finished goods and working out j a link between the two; and

(b) if so, what is the relationship between ! the cotton prices and the finished goods prices and what will be the fair price for cotton ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI V. P. SINGH): (a) No, Sir.

tb) Does not arise.

Rupee Trade between India and Bangladesh

923. SHRI SANAT KUMAR RAHA: Will the Minister of COMMERCE be pleased to state:

fa) whether India and Bangladesh have decided to scrap the rupee trade and payment agreement between them and shift to convertible currency trade; and (b) if so, the details and objectives thereof $? \label{eq:bound}$

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI V. P. SINGH): (a) Yes, Sir.

(b) The details and objectives are contained in the Protocol concluded between the two countries on 17-12-1974, copies of which have been placed in the Library of the Parliament.

Meals for airlines staff In the canteen of Airlines House, Madras

924. DR. K. MATHEW KURIAN:

DR. V. A. SEYID MUHAMMAD:

SHRI S. S. MARISWAMY:

SHRI VISHWANATHA MENON:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Indian Airlines authorities at Madras have recently stopped arrangements for meals in the canteen of Airlines House, Madras; and

(b) whether Government are aware that this has put the Indian Airlines staff, who have been taking meals from the Canteen to considerable difficulty ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR) : (a) No, Sir.

(b) Does not arise.

Punishment to Airlines staff for participation in strikes

925. DR. K. MATHEW KURIAN: SHRI S. S. MARISWAMY: SHRI VISWANATHA MENON:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the number of employees and officers of Indian Airlines and Air India who